

DISTRICT COURT, KOZHIKODE

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No.A4-10262(Vac)/2021

Dated: 21-12-2021

NOTIFICATION

Sub:- District Court, Kozhikode- Christmas Holidays 2021-
Nomination of Vacation Judge - Orders - Issued.

Ref:- Notification No. B4(B)17573/2021 dated 13.12.2021 of the
Hon'ble High Court of Kerala.

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The Civil Courts will remain closed for the Christmas Holidays, 2021 from Friday the 24th December, 2021 to Friday the 31st December, 2021 (Both days inclusive), as notified earlier.

As per the notification referred above, the following District Judges are nominated as Vacation Judges in Kozhikode District to exercise the powers conferred by section 19(2) of the Kerala Civil Courts Act 1957 during Friday the 24th December, 2021 to Friday the 31st December, 2021 (Both days inclusive),

SI.NO	NAME & DESIGNATION OF THE OFFICER	PERIOD OF NOMINATION
1	Sri. V. Anas V Additional District Judge	24 th December 2021 to 27 th December 2021
2	Sri.K.Anil Kumar I Additional District Judge	28 th December 2021 to 31 st December 2021

The vacation Judges will sit on all working days as usual. Only really urgent matters which are required to be immediately or promptly dealt with, which could not have been filed before the commencement of the Christmas


(Condt....2)

Vacation and which cannot wait till the reopening of the courts, will be received in the Vacation court during the Christmas Holidays, provided they are accompanied by memo giving specific reasons for urgent posting.

Matters to be moved before the Vacation Judges, should be presented in the filing section of District Court, Kozhikode between 10 am and 1.30 p.m on all days except Sundays and other public holidays. Unless otherwise directed by the Vacation Judge, no matter shall be sent to the vacation Judge/Bench section on the same day of its filing.

It is also directed that photocopy of documents not attested as per law will not be accepted along with the case files.

(By Order)


Sheristadar.
17/4

To

- All the Judicial Officers**
- The Presidents of Bar Association**
- The Presidents of Advocate Clerks association**